

of Slum Clearance/Improvement, which was started in 1956. Under this Scheme open developed plots or tenements are provided to slum dwellers who are dis-housed as a result of clearance operation. The Scheme also contemplates improvement of slum dwellings so as to make them habitable. The second Scheme is that of Environmental Improvement in Slum Areas which was started in 1972. Under this Scheme, slum areas which are not required for clearance for at least 10 years are taken up for provision of basic amenities like water supply, including water taps, drainage facilities, widening and paving of lanes, etc. In the draft Fifth Five Year Plan, it is proposed to cover slum areas in all cities with a population of three lakhs and above under the Scheme or at least one city in such of those States which do not have any city with a population of three lakhs or above. The Schemes are in the States Sector and are being implemented by the State Governments.

High-power cell to observe implementation of voluntary cut in prices

1976. SHRI M. S. PURTY: Will the Minister of AGRICULTURE & IRRIGATION be pleased to state:

(a) whether the Programme Implementation Committee (Delhi) has appointed a high-power cell to observe the implementation of voluntary cuts in prices by various trade; and

(b) if so, the progress made?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHAB P SHINDE): (a) Yes, Sir.

(b) The High-Power Cell has so far checked the shops in the following areas to find out whether the traders have actually reduced the prices, as promised by them:—

Asad Market, Bahadurgarh Road, Taltwara, Kishan Ganj Chowk, Mor

Sarai, Korea Bridge, Church Road, Haur Quazi, Billimaran, Haur Khas, Chofta Bazar (Shahdara), Ajmal Khan Road, Krishan Nagar, Jheel (Shahdara), Bank Street, Rajauri Garden, Connaught Place, Ajmal Khan Park, W.E. Area, Khan Market.

Recommendations of Indian cashew-nut Development Council

1977. SHRI C. JANARDHANAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 534 on 26th April, 1976 regarding Indian Cashewnut Development Council and state:

(a) whether any decision has been taken on the recommendation of the meeting of the Indian Cashewnut Development Council held on 30th March, 1976 at Cochin; and

(b) if so, the gist thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). The recommendations of the Development Councils are passed on to the relevant Departments/Organisations for suitable action. In the case of recommendations made by the Indian Cashewnut Development Council at its 8th meeting, the matter is being followed up with the concerned Departments/Organisations for finalisation of action on their part.

मन्थनवेस हाउसिंग बोर्ड को बिप एण्ड कन्सुमर

1978. श्री हुकम चन्द कन्सुमर: क्या निर्माण और जाबास मंत्री यह बतावे को हुपा करेंगे कि वर्ष 1974 से मार्च 1976 तक की अवधि में सर्वकार, कन्सुमर वृह निर्माण हेतु मन्थनवेस हाउसिंग बोर्ड को कितना निदान कन्सुमर दिया क्या ?